Regarding need to expedite completion of sanctioned railway over bridges at various level crossings in Attingal Parliamentary Constituency in Kerala- laid

ADV. ADOOR PRAKASH (ATTINGAL): I would like to draw the attention of the Government towards the inordinate delay in the construction of sanctioned railway over bridges in Attingal Parliamentary Constituency, Kerala. Chirayinkeezhu Railway Over Bridge (LC-566) was sanctioned in the year 2013. The construction works were started only two years back and the inordinate delay in works is causing great difficulties to the public. Similarly, the Railway Over Bridge at Kaniyapuram Level Crossing (LC-573) was also sanctioned in the year 2013. The works of this ROB is not started yet and the public are facing with extreme difficulties due to closure of railway gate at Kaniyapuram. Apart from these two, works of ROBs at LC-567 - Sharkara (Year of sanction 2013), LC-569 - Manjaadimood (Year of sanction 2013), LC-555 - Edava (Year of sanction 2012), LC-557 - Venkulam (Year of sanction 2012) LC-558 - Punnamood. (Year of sanction 2016) and LC-570 -Azhoor Gate (Year of sanction 2018) are pending. It is necessary to take immediate measures for the execution of these projects without further delay. I request the Government to complete the sanctioned Railway Over Bridges in Attingal Parliamentary Constituency under Thiruvananthapuram Railway Division at the earliest.